

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 4th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 445/2018 (Earlier O.A.No.310/2018)	M/s. A. G. Stone Crashing Co. Ltd. Vs. U. P. Pollution Control Board & Anr.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for NOIDA
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways
3.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 & 2
4.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh
5.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. A. K. Prasad, Adv. for CGWA Mr. Abhimanyu Pratap Singh, Adv. for R-5 Mr. Vivek Gupta, Adv. R-12, 16, 17, 19, 20, 22, 23, 25, 30, 32, 33, 34, 37, 42, 43, 45, 46 Mr. Abhijeet Sinha, Adv. for R-27 & 51 Mr. Shiven Varma, Adv. for R-52 Mr. Mukesh Verma, Adv.
6.	Original Application No. 344/2018	Sukhpal Singh Khaira, MLA, Punjab Assembly & Ors. Vs. Union of India & Ors.	Mr. H. S. Phoolka, Sr. Adv. with Ms. Shilpa Dewan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Pinaki Misra, Sr. Adv. with Mr. Anuj Malhotra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Sangram Singh Saron, Adv. for R-10 Mr. Rajinder Singh, Adv. for R-11

7.	Original Application No. 345/2018 (M.A. No. 934/2018)	Amber Sachdeva Vs. Union of India & Ors.	Mr. Amber Sachdeva, Applicant in person Mr. B. V. Niren, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. A. K. Prasad, Adv. for CGWA & MoWR Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Deepinder Patwalia, Sr. Adv. with Mr. Sangram S. Saron, Adv. for R-6
8.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC
FOR HEARING			
9.	Appeal No. 83/2014 (M.A No. 777/2014 & M.A No. 778/2014)	Hira Singh Markam Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Ravindra Shrivastava, Sr. Adv. with Mr. C.D. Singh, AAG for R – 2 Ms. Shipra Shukla, Adv. for R – 3 Mr. Shibashish Misra, Adv. for R-4 Mr. Krishnan Venugopal, Sr. Adv. with Ms. Ashmita Singh, Adv. for R-5 Mr. Yashraj Singh Deora, Adv. for R-6 Mr. A. K. Prasad, Adv.
10.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Dr. Sandeep Singh, Adv. for State of UP Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
11.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Sajan Poovayya, Sr. Adv. with Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravishankar S.S., Adv. Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv.
12.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Dr. Vijendra Mahndiyan, Adv. for UP Ms. Deep Shikha Bharti, Adv. for UP Ms. Priyanka Swami, Adv. Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB

13.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Sakshi Popli, Adv. for MoEF Mr. Mukesh Verma, Adv. for UKPCB Mr. B. V. Niren, Adv. for CGSC Mr. Raj Kumar, Adv. for CPCB
14.	Execution Application No. 05/2017 (M.A. No. 540/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Adv. Mr. Pankaj Mishra, Adv. Mr. Pankaj Kumar Singh, Adv.
15.	Execution Application No. 22/2017 IN O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
16.	Original Application No. 81/2017 (M.A. No. 1225/2017)	Anil Nishani Vs. Union of India & Ors.	Mr. Anil V. Katarki, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Amith J. & Mr. H. Chandrashekhar, Adv. for R-12
17.	Original Application No. 163/2017 (M.A. No. 297/2017 & M.A. No. 1235/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
18.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv. with Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
19.	Original Application No. 139/2018 (M.A. No. 367/2018 & M.A. No. 736/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. MPPCB Mr. Arvind Kr. Sharma, Adv. for Cantonment Board Mr. Satish Kumar, Adv. for CPCB

Date : 4th September, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
20.	Review Application No. 23/2018 IN Appeal No. 36/2016	Jitender Singh Vs. Union of India & Ors.	G. P. Associates, Advocates for Applicant

Date : 4th September, 2018
Time : 02.00 PM

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
21.	Original Application No. 99/2018 (M.A. No. 257/2018 & M.A. No. 258/2018)	Citizens for Green Doon & Ors. Vs. Union of India & Ors.	Mr. Sanjay Parikh & Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Balendu Shekhar, Adv. for MoEF & CC Ms. Pinky Anand, ASG with Mr. B. V. Niren, Adv. for MoRTH Mr. ASN Nadkarni, ASG Mr. Pradeep Misra, Adv. Mr. Rajesh Rajan, Adv. Mr. Sumit Teterwal, Adv. Mr. Hemant Arya, Adv.

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